Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2010
Appeal No. 202 of 2010 and 203 of 2010

Dated: 22nd September, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Reliance Infrastructure Limited …. Appellant (s)

Versus

M.E.R.C. & Ors. ….. Respondent (s)

Counsel for the Appellant (s) : Mr. Akhil Sibbal
Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Ms. Richa Sharma

ORDER

Heard learned Counsel for the appellant in appeal No. 201 of 2010.

Post the matter for further **hearing on 10.10.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK